

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1263
ANSWERED ON:03.08.2006
COMMITTEE ON AIRPORT INFRASTRUCTURE .
Renge Patil Shri Tukaram Ganpatrao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has constituted any committee on airport infrastructure;
- (b) if so, the details thereof;
- (c) the number of meetings held by the said committee during the current year; and
- (d) the decisions taken by the said committee and the follow-up action taken thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL) (a)
Government has constituted a Committee on Infrastructure, which covers airports.

(b) The Committee has been set up under the Chairmanship of Prime Minister and includes Ministers of Railways, Finance, Road Transport & Highways, Power, Petroleum & Natural Gas, Communication & IT, Civil Aviation, Chairman & Members of Planning Commission.

(c) & (d) Recently, 12th Meeting of Committee on Infrastructure was held on 8th June 2006 in which the Committee has approved the following:

(i) Instead of phasing airports in a sequentially manner, development of all the 35 airports may be taken up under the authority and responsibility of Airports Authority of India (AAI).

(ii) In selected airports, particularly the larger ones, wholly owned subsidiaries of AAI may be created for development and operations of the respective airports.

(iii) For Kolkata and Chennai airports, the issue of how to proceed in this matter was being discussed and would be separately decided by the Prime Minister.

(iv) Development of airports in the NE region must be taken up by AAI on a priority basis. After this the financing plan was finalized in which it has been decided that whereas city-side development could be taken up by Public Private Participation (PPP), airport side could be done by AAI. Modalities are now being worked out to take up the works.